

1

INCOME TAX APPELLATE TRIBUNAL : BANGALORE
BENCHES : BANGALORE

CONSTITUTION OF BENCHES FROM 18-08-2025 to 21-08-2025

Bench	Court Room Number	TIME	Hon'ble Members
C	1	10.30 AM	Sri. Prashant Maharishi, Hon'ble V.P & Sri. Soundararajan K, Hon'ble J.M
B	2	10.30 AM	Sri. Laxmi Prasad Sahu, Hon'ble A.M & Sri. Keshav Dubey, Hon'ble J.M
A+SMC	3	10.30 AM	Sri. Dipak P Ripote, Hon'ble AM & Sri. Prakash Chand Yadav, Hon'ble JM

Dated: 14.08.2025
Place: Bangalore.

Sd/-
(Prashant Maharishi)
Vice President

2

INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

CAUSE LIST OF A BENCH FOR 18-AUGUST-2025 (MONDAY)
BEFORE HON'BLE ACCOUNTANT MEMBER DR. DIPAK P. RIPOTE
AND HON'BLE JUDICIAL MEMBER PRAKASH CHAND YADAV
IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 633/BANG/2024	2019-20	[A] GUNDAPPA VENUGOPAL (V.CHANDRASEKAR, ADVOCATE)	Sri. V. Chandrasekhar - Advocate
2	ITA 1316/BANG/2024	2010-11	[A] KIRLOSKAR ELECTRIC COMPANY LIMITED	M/s. B. K. Ramdhyan & Co. LLP
3	ITA 1317/BANG/2024	2011-12	[A] KIRLOSKAR ELECTRIC COMPANY LIMITED	M/s. B. K. Ramdhyan & Co. LLP
4	ITA 1318/BANG/2024	2012-13	[A] KIRLOSKAR ELECTRIC COMPANY LIMITED	M/s. B. K. Ramdhyan & Co. LLP
5	ITA 315/BANG/2025	2008-09	[A] KAMMAGONDANAHALLI SRI MARUTHI SEVA SAMITHI	Sri. V. Chandrasekhar - Advocate
6	ITA 1280/BANG/2025	2025-26	[A] ABHYUDAYA SEWA FOUNDATION	Not Filed
7	ITA 1289/BANG/2025	2025-26	[A] ABHYUDAYA SWWA FOUNDATION	Not Filed
8	ITA 1287/BANG/2025	2018-19	[A] AVNASH AMARLAL	Not Filed
9	ITA 1288/BANG/2025	2020-21	[A] COURSE5 INTELLIGENCE LIMITED	Not Filed

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO. : 080 - 22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3


Assistant Registrar

14-Aug-25

INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

CAUSE LIST OF A BENCH FOR 19-AUGUST-2025 (TUESDAY) BEFORE HON'BLE ACCOUNTANT MEMBER DR. DIPAK P. RIPOTE AND HON'BLE JUDICIAL MEMBER PRAKASH CHAND YADAV IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1512/DEL/2006	1997-98	[A] HUTHCHINSON & CO., (INDIA) P. LTD. (HCD)	Not Filed
2	ITA 1513/DEL/2006	1998-99	[A] HUTHCHINSON & CO., (INDIA) P. LTD. (HCD)	Not Filed
3	ITA 1514/DEL/2006	2002-03	[A] HUTHCHINSON & CO. (INDIA) P. LTD. (HCD)	Not Filed
4	ITA 908/BANG/2009	1999-00	[A] HUTCHINSON & CO (INDIA)PVT. LTD. (HCD)	Not Filed
5	ITA 909/BANG/2009	2000-01	[A] HUTCHINSON & CO (INDIA)PVT. LTD. (HCD)	Not Filed
6	ITA 910/BANG/2009	2003-04	[A] HUTCHINSON & CO., (INDIA) P. LTD. (HCD)	Not Filed
7	ITA 911/BANG/2009	2004-05	[A] HUTCHINSON & CO., (INDIA) P. LTD. (HCD)	Not Filed
8	ITA 1051/BANG/2024	2018-19	[A] BUCKEYE TRUST (E-FILING+PHYSICAL)	
9	ITA 832/BANG/2025	2020-21	[A] M T KRISHNE GOWDA	Sri. Mahesh R Uppin - Advocate
10	ITA 871/BANG/2025	2014-15	[A] KESHAVA REDDY	Sri. H. Guruswamy - ITP
11	ITA 872/BANG/2025	2018-19	[A] KESHAVA REDDY	Sri. H. Guruswamy - ITP
12	ITA 873/BANG/2025	2019-20	[A] KESHAVA REDDY	Sri. H. Guruswamy - ITP
13	ITA 874/BANG/2025	2020-21	[A] KESHAVA REDDY	Sri. H. Guruswamy - ITP
14	ITA 1300/BANG/2025	2015-16	[A] M/S J C R DRILLSOL PRIVATE LIMITED (EF)	Not Filed
15	ITA 1301/BANG/2025	2016-17	[A] M/S JCR DRILLSOL PRIVATE LIMITED (EF)	Not Filed
16	ITA 1302/BANG/2025	2016-17	[D] M/S GMR AIRPORT LTD (EF)	Not Filed
17	ITA 1303/BANG/2025	2017-18	[D] M/S GMR AIRPORTS LTD (EF)	Not Filed
18	ITA 1341/BANG/2025	2016-17	[A] GMR AIRPORTS LIMITED	Not Filed

**FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO. : 080 - 22047442
CISCO WEBEX - COURT NO. 3
Meeting Id : 26448401644
Password : Court3**

Devi
Assistant Registrar
14-Aug-25

4

INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

CAUSE LIST OF A BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

BEFORE HON'BLE ACCOUNTANT MEMBER DR. DIPAK P. RIPOTE

AND HON'BLE JUDICIAL MEMBER PRAKASH CHAND YADAV

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 933/BANG/2024	2016-17	[A] ARVIND CHANDRAKANT BELLAD	M/s. D. Shantila Jain & Co.
2	ITA 934/BANG/2024	2017-18	[A] ARVIND CHANDRAKANT BELLAD	M/s. D. Shantila Jain & Co.
3	ITA 2435/BANG/2024	2016-17	[A] FLOURISH TECHNO & REAL ESTATE PRIVATE LIMITED (EF)	Sri. B. Veeresh - CA
4	ITA 121/BANG/2025	2016-17	[D] GEOLOGICAL AND METALLURGICAL LABORATORIES (EF)	Sri. Prashanth G S - CA
5	ITA 788/BANG/2025	2020-21	[A] BHARATH CREDIT CO-OPERATIVE SOCIETY LIMITED	Sri. V. Chandrasekhar - Advocate
6	ITA 822/BANG/2025	2016-17	[A] KAMAN SRINIVASA GUPTA SUNIL GUPTA	M/s. HCK & Co.,
7	ITA 837/BANG/2025	2013-14	[A] EVRY INDIA PRIVATE LIMITED	Sri. Nithin Surana A - CA
8	ITA 1308/BANG/2025	2018-19	[A] KRISHNAMURTHY RANGAPPA	Sri. G. Venkatesh - Advocate
9	ITA 1309/BANG/2025	NA	[A] KARNATAKA SOCIAL ASSOCIATION FOR MASS ADVANCEMENT AND TRAINING	Not Filed
10	ITA 1310/BANG/2025	NA	[A] KARNATAKA SOCIAL ASSOCIATION FOR MASS ADVANCEMENT AND TRAINING	Not Filed

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO. : 080 - 22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3


Assistant Registrar

 **14-Aug-25**

INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

**CAUSE LIST OF A BENCH FOR 21-AUGUST-2025 (THURSDAY)
BEFORE HON'BLE ACCOUNTANT MEMBER DR. DIPAK P. RIPOTE
AND HON'BLE JUDICIAL MEMBER PRAKASH CHAND YADAV
IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2594/BANG/2017	2012-13	[A] SMT. SHANTHA LAKSHMI JAYARAM	Sri. Prashanth G S - CA
2	ITA 382/BANG/2019	2014-15	[A] SMT.SHANTHALAKSHMI JAYARAM	Sri. Prashanth G S - CA
3	ITA 142/BANG/2018	2012-13	[A] M/S SRI LAKSHMI NARASIMHA MINING COMPANY PVT LTD	Y. S. Hanumantha Reddy - CA
4	ITA 1393/BANG/2019	2011-12	[A] SRI. M. SRINIVASULU	Sri. H. Sivaprasad Reddy - ITP
5	ITA 262/BANG/2020	2010-11	[A] SHRI. GALI JANARDHANA REDDY	M/s. L N & Associates
6	ITA 449/BANG/2020	2011-12	[A] SHRI. GALI JANARDHANA REDDY	M/s. L N & Associates
7	ITA 414/BANG/2020	2010-11	[A] M/S. OBULAPURAM MINING COMPANY PRIVATE LIMITED	M/s. L N & Associates
8	ITA 1185/BANG/2024	2013-14	[A] OBLAPURAM MINING COMPANY PRIVATE LIMITED	Sri. Sripada M - CA
9	ITA 416/BANG/2022	2012-13	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	Sri. V. Chandrasekhar - Advocate
10	ITA 417/BANG/2022	2013-14	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	Sri. V. Chandrasekhar - Advocate
11	ITA 545/BANG/2022	2014-15	[D] SHRI HIREHAL GAVIAPPA RANGAN GOUD	Sri. V. Chandrasekhar - Advocate
12	ITA 488/BANG/2023	2012-13	[A] M/S. DECCAN MINING SYNDICATE PVT LTD.	M/s. H C K & Co.,
13	ITA 1025/BANG/2024	2011-12	[A] M/S. KARIGANUR MINERAL MINING INDUSTRY(100% EOU)	Sri. H. Sivaprasad Reddy - ITP
14	ITA 1026/BANG/2024	2013-14	[A] M/S. KARIGANUR MINERAL MINING INDUSTRY (100% EOU)	Sri. H. Sivaprasad Reddy - ITP
15	ITA 2291/BANG/2024	2020-21	[A] P BALASUBBA SETTY AND SON (EF)	Not Filed
16	ITA 2285/BANG/2024	2024-25	[A] GD FOUNDATION (EF)	Not Filed
17	ITA 691/BANG/2025	2018-19	[A] MR. AWAJI GANAPATHI BHAT VITTAL (V SRINIVASAN. ADVOCATE)	Sri. V. Srinivasan - Advocate
18	ITA 783/BANG/2025	2018-19	[A] KMV PROJECTS LIMITED (EF)	Not Filed
19	ITA 905/BANG/2025	2015-16	[A] KMV PROJECTS LIMITED (EF)	Not Filed
20	ITA 906/BANG/2025	2016-17	[A] KMV PROJECTS LIMITED (EF)	Not Filed
21	ITA 1317/BANG/2025	2013-14	[D] CSG SYSTEMS INTERNATIONAL (INDIA) PRIVATE LIMITED (EF)	Not Filed
22	ITA 1318/BANG/2025	2013-14	[D] CONTINENTAL AUTOMOTIVE COMPONENTS (INDIA) PRIVATE LIMITED	M/s. King & Partridge
23	CO 21/BANG/2025	2013-14	[D] CONTINENTAL AUTOMOTIVE COMPONENTS (INDIA) PRIVATE LIMITED	Not Filed

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO. : 080 - 22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3

[Signature]
Assistant Registrar
14-Aug-25

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF B BENCH FOR 18-AUGUST-2025 (MONDAY)****BEFORE HON'BLE ACCOUNTANT MEMBER SRI. LAXMI PRASAD SAHU****AND HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2081/BANG/2024	2016-17	[D] RAMCHANDRA NAVEEN (EF)	V SRINIVASAN
2	CO 45/BANG/2024	2016-17	[A] RAMCHANDRA NAVEEN	V SRINIVASAN
3	ITA 2082/BANG/2024	2017-18	[D] RAMCHANDRA NAVEEN (EF)	V SRINIVASAN
4	CO 46/BANG/2024	2017-18	[A] RAMCHANDRA NAVEEN	V SRINIVASAN
5	ITA 2083/BANG/2024	2018-19	[D] RAMCHANDRA NAVEEN (EF)	V SRINIVASAN
6	CO 47/BANG/2024	2018-19	[A] RAMCHANDRA NAVEEN	V SRINIVASAN
7	ITA 1027/BANG/2025	2013-14	[D] MATHIKERE RAMAIAH SEETHARAM (EF)	H C KHINCHA & CO.,
8	ITA 1028/BANG/2025	2017-18	[D] MATHIKERE RAMAIAH SEETHARAM (EF)	H C KHINCHA & CO.,
9	ITA 1286/BANG/2025	2020-21	[A] MATHIKERE RAMAIAH SEETHARAM	NOT FILED
10	ITA 1296/BANG/2025	2021-22	[D] MATHIKERE RAMAIAH SEETHARAM (EF)	NOT FILED
11	ITA 1297/BANG/2025	2020-21	[D] MATHIKERE RAMAIAH SEETHARAM (EF)	NOT FILED
12	ITA 1278/BANG/2025	2017-18	[A] RAMKISHAN DONGRUNAIK CHAVAN	G VENKATESH
13	ITA 1282/BANG/2025	2020-21	[A] MANJUSHREE TECHNOPACK LIMITED	NOT FILED
14	ITA 1283/BANG/2025	2017-18	[A] MANSOOR ALI	MANDHAR CHOUDHRY & ASSOCIATES
15	ITA 1284/BANG/2025	2021-22	[A] PRIMARY CO-OP AGRICULTURE RURAL DEVELOPMENT BACK LIMITED	MSSV & CO.,
16	ITA 1290/BANG/2025	2017-18	[A] VICKY JAIN	RAMAKRISHNA KAMAT
17	ITA 1291/BANG/2025	2018-19	[A] VICKY JAIN	RAMAKRISHNA KAMAT
18	ITA 1292/BANG/2025	2021-22	[A] SURESHA CHIKKAJALA RAMAKRISHNAPPA	NOT FILED
19	ITA 1293/BANG/2025	2013-14	[A] TANISUJAN INFRA PRIVATE LIMITED	NOT FILED
20	ITA 1298/BANG/2025	2014-15	[D] NVIDIA GRAPHICS PRIVATE LIMITED (EF)	NOT FILED

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442**CISCO WEBEX - COURT NO. 2****Meeting Id : 26421369036****Password : Court2****Assistant Registrar****14-Aug-25**

7

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 19-AUGUST-2025 (TUESDAY)
BEFORE HON'BLE ACCOUNTANT MEMBER SRI. LAXMI PRASAD SAHU
AND HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY
IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1666/BANG/2024	2017-18	[D] RASHTROTTHANA PARISHAT (EF)	PRAKASH SHRIDHAR HEGDE
2	CO 23/BANG/2025	2017-18	[A] RASHTROTTHANA PARISHAT	PRAKASH SHRIDHAR HEGDE
3	ITA 672/BANG/2025	2018-19	[A] RAJIV VENKATPATHI GOWDA	NOT FILED
4	ITA 673/BANG/2025	2019-20	[A] RAJIV VENKATPATHI GOWDA	NOT FILED
5	ITA 674/BANG/2025	2020-21	[A] RAJIV VENKATPATHI GOWDA	NOT FILED
6	ITA 675/BANG/2025	2015-16	[A] PRAMOD SUBBIAHNAPALYA VENKATPATHI	NOT FILED
7	ITA 676/BANG/2025	2016-17	[A] PRAMOD SUBBIAHNAPALYA VENKATATHI	NOT FILED
8	ITA 677/BANG/2025	2017-18	[A] PRAMOD SUBBIAHNAPALYA VENKATATHI	NOT FILED
9	ITA 678/BANG/2025	2018-19	[A] PRAMOD SUBBIAHNAPALYA VENKATPATHI	NOT FILED
10	ITA 679/BANG/2025	2019-20	[A] PRAMOD SUBBIAHNAPALYA VENKATPATHI	NOT FILED
11	ITA 680/BANG/2025	2020-21	[A] PRAMOD SUBBIAHNAPALYA VENKATPATHI	NOT FILED
12	ITA 681/BANG/2025	2021-22	[A] PRAMOD SUBBIAHNAPALYA VENKATPATHI	NOT FILED
13	ITA 693/BANG/2025	2017-18	[A] RAICHEM MEDICARE PRIVATE LIMITED	V CHANDRASHEKAR
14	ITA 763/BANG/2025	AY 2019-20	[A] THIPPAREDDY GOVINDAREDDY MALLI REDDY (E-FILING)	NOT FILED
15	ITA 1299/BANG/2025	2016-17	[D] PRATHAMIK KRUSHI PATTIN SAHAKARI SANGH NIYAMIT SARWAD (EF)	NOT FILED
16	ITA 1304/BANG/2025	2017-18	[A] MUNISWAMY RAJU	NOT FILED

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442

CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

Password : Court2

Devi
Assistant Registrar

14-Aug-25

8

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 20-AUGUST-2025 (WEDNESDAY)

BEFORE HON'BLE ACCOUNTANT MEMBER SRI. LAXMI PRASAD SAHU

AND HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1508/BANG/2024	2016-17	[A] S B MANGHANANI CHARTIABLE	V CHANDRASHEKAR
2	ITA 2056/BANG/2024	2021-22	[D] MARLA KALLAJE PRASHANTH (EF)	POA NOT FILED IN ORIGINA;
3	ITA 2388/BANG/2024	2014-15	[A] PRADEEP KOTHARI (EF)	NOT FILED
4	ITA 415/BANG/2025	2017-18	[A] NARAYANA SINGH CHAYA KUMARI (EF)	NOT FILED
5	ITA 526/BANG/2025	2017-18	[A] SRI. SHIVAYOGI PATHTHINA SAHAKARA SANGHA NIYAMITHA	KUTSA LEGAL ADVOCATES
6	ITA 566/BANG/2025	2020-21	[A] NANJAPPA	G SATYANARAYANA
7	ITA 814/BANG/2025	2011-12	[A] RAJYA VOKKALIGARA SANGHA	SINGHVI DEV & LLP
8	ITA 815/BANG/2025	2013-14	[A] RAJYA VOKKALIGARA SANGHA	SINGHVI DEV & LLP
9	ITA 852/BANG/2025	2023-24	[A] SRI. KRISHNA SPINNING AND WEAVING MILLS PRIVATE LIMITED	A S SUNDARESHA
10	ITA 877/BANG/2025	2015-16	[A] JAIRAM KETHAMARANAHALLI RAMACHANDRA	KUTSA LEGAL ADVOCATES
11	ITA 1311/BANG/2025	2018-19	[A] SRI GANAPATHI SACHCHIDANANDA TRUST	H C KHINCHA & ASSOCIATES

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442

CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

Password : Court2

Devi
Assistant Registrar

14-Aug-25

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF B BENCH FOR 21-AUGUST-2025 (THURSDAY)

BEFORE HON'BLE ACCOUNTANT MEMBER SRI. LAXMI PRASAD SAHU

AND HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2385/BANG/2024	2018-19	[A] M/S. MALOO CONSTRUCTIONS(INDIA)PRIVATE LIMITED	V SRINIVASAN
2	ITA 213/BANG/2025	NA	[A] MULIYA GOU VIHARA PRATHISHTANA	V SRINIVASAN
3	ITA 229/BANG/2025	2017-18	[A] SENTHIL KUMAR GOPAL	V SRINIVASAN
4	ITA 230/BANG/2025	2017-18	[A] SENTHIL KUMAR GOPAL	V SRINIVASAN
5	ITA 488/BANG/2025	2018-19	[A] SHUBHA PRAKASH	KUTSA LEGAL ADVOCATES
6	ITA 816/BANG/2025	2017-18	[A] RAJENDRA KUMAR SHET	V SRINIVASAN
7	ITA 846/BANG/2025	2013-14	[A] VISHNU VARDHANA RAM YARA (EF)	NOT FILED
8	ITA 888/BANG/2025	2012-13	[A] PRICE WATERHOUSE BANGALORE (EF+PF)	NOT FILED
9	ITA 945/BANG/2025	2022-23	[A] MARIS SPINNERS LIMITED.	V SRINIVASAN
10	ITA 1314/BANG/2025	2018-19	[A] UDAY GARUDACHAR BINDIGANAVALE	NOT FILED

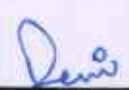
FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442

CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

Password : Court2

[Signature]
Assistant Registrar
14-Aug-25

INCOME TAX APPELLATE TRIBUNAL, BANGALORE				
CAUSE LIST OF C BENCH FOR 18-AUGUST-2025 (MONDAY)				
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT AND HON'BLE JUDICIAL MEMBER SRI. SOUNDARARAJAN K				
IN COURT ROOM 1				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 219/BANG/2014	2004-05	[D] ASIA POWER PROJECT PRIVATE LIMITED	B. RAMKRISHNAN
2	IT(TP)A 220/BANG/2014	2005-06	[D] ASIA POWER PROJECT PRIVATE LIMITED	B. RAMKRISHNAN
3	IT(TP)A 294/BANG/2014	2004-05	[A] ASIA POWER PROJECT PRIVATE LIMITED	B. RAMKRISHNAN
4	IT(TP)A 295/BANG/2014	2005-06	[A] ASIA POWER PROJECT PRIVATE LIMITED	B. RAMKRISHNAN
5	ITA 253/BANG/2016	2011-12	[D] M/S GE INDIA EXPORT PVT. LTD.	PWC
6	ITA 2191/BANG/2016	2003-04	[A] GE INDIA EXPORTS PRIVATE LIMITED	PWC
7	ITA 293/BANG/2016	2011-12	[A] GE INDIA EXPORTS PRIVATE LIMITED	PWC
8	ITA 666/BANG/2017	2012-13	[A] GE INDIA EXPORTS PRIVATE LIMITED	KALPESH MAHESWARY
9	IT(TP)A 391/BANG/2024	2015-16	[A] SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED	AJAY ROTTI
10	IT(TP)A 2272/BANG/2024	2021-22	[A] MOTOROLA MOBILITY INDIA PRIVATE LIMITED	HCK
11	IT(TP)A 2408/BANG/2024	2020-21	[A] EYGBS (INDIA) LLP	E & Y
12	IT(TP)A 2409/BANG/2024	2021-22	[A] EYGBS (INDIA) LLP	E & Y
13	IT(TP)A 638/BANG/2025	2013-14	[A] SAMI-SABINSA GROUP LIMITED	VARMA & VARMA
14	IT(TP)A 639/BANG/2025	2014-15	[A] SAMI-SABINSA GROUP LIMITED	VARMA & VARMA
15	IT(TP)A 1281/BANG/2025	2014-15	[D] M/S VMWARE SOFTWARE INDIA PRIVATE LIMITED (EF)	NOT FILED
16	CO 19/BANG/2025	2014-15	[A] VMWARE SOFTWARE INDIA PRIVATE LIMITED	NOT FILED
FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442				
CISCO WEBEX - COURT NO. 1				
Meeting Id : 26478966560				
Password : Court1				
 Assistant Registrar 14-Aug-25				

Baranay

11

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

**CAUSE LIST OF C BENCH FOR 19-AUGUST-2025 (TUESDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE JUDICIAL MEMBER SRI. SOUNDARARAJAN K
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 1713/BANG/2024	2020-21	[A] M/S. AO SMITH INDIA WATER PRODUCTS PRIVATE LIMITED	KING & PATRIDGE
2	IT(TP)A 1801/BANG/2024	2020-21	[A] M/S. MASHREQ GLOBAL SERVICES PRIVATE LIMITED	NOT FILED
3	ITA 1796/BANG/2024	2020-2021	[A] ASTRAZENECA PHARMA INDIA LIMITED (EF)	SRBC
4	ITA 2167/BANG/2024	2021-2022	[A] ASTRAZENECA PHARMA INDIA LIMITED (EF+PH)	NOT FILED
5	IT(IT)A 57/BANG/2025	2019-20	[A] SIMRAN RAVI ANANDANI	MRNM & CO
6	IT(TP)A 892/BANG/2025	2017-18	[D] ALTIOSTAR NETWORKS INDIA PRIVATE LIMITED (EF)	NOT FILED
7	ITA 893/BANG/2025	2015-16	[A] VAZHOOR SUDARSANAN THAMPI (EF)	NOT FILED
8	ITA 955/BANG/2025	2016-17	[A] Ariba Technologies India Pvt Ltd (EF+PF)	KUDITIM SHIVAKUMAR
9	IT(TP)A 890/BANG/2025	2011-12	[D] Ariba Technologies India Private Limited (EF)	NOT FILED
10	IT(TP)A 891/BANG/2025	2016-17	[D] Ariba Technologies India Private Limited (EF)	NOT FILED
11	CO 16/BANG/2025	2011-12	[A] Ariba Technologies India Private Limited (EF+PF)	NOT FILED

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442

CISCO WEBEX - COURT NO. 1

Meeting Id : 26478966560

Password : Court1

Prashant
Assistant Registrar

14-Aug-25

Prashant

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

**CAUSE LIST OF C BENCH FOR 20-AUGUST-2025 (WEDNESDAY)
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE JUDICIAL MEMBER SRI. SOUNDARARAJAN K
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 147/BANG/2014	2009-10	[A] COMPUTER SCIENCES CORPORATION INDIA PVT. LTD. (FORMERLY M/S. ISOFT HEALTH MANAGEMENT (INDIA) PRIVATE LIMITED)	S. PARTHSARTHI
2	IT(TP)A 1812/BANG/2024	2020-21	[A] NIDEC INDUSTRIAL AUTOMATION (INDIA) PRIVATE LIMITED	KING & PATRIDGE
3	IT(TP)A 2174/BANG/2024	2014-15	[A] IBM INDIA PRIVATE LIMITED	AJAY ROTTI
4	IT(TP)A 894/BANG/2025	2015-16	[A] IBM INDIA PRIVATE LIMITED	AJAY ROTTI
5	IT(TP)A 895/BANG/2025	2017-18	[A] IBM INDIA PRIVATE LIMITED	TEJASHWINI. S
6	IT(TP)A 896/BANG/2025	2018-19	[A] IBM INDIA PRIVATE LIMITED	TEJASHWINI. S
7	ITA 2525/BANG/2024	AY 2021-22	[A] GOLDMAN SACHS SERVICES PRIVATE LIMITED (EF)	MADHUR AGARWAL
8	ITA 2550/BANG/2024	2021-22	[A] CONCUR TECHNOLOGIES (INDIA) PRIVATE LIMITED (EF)	SRBC
9	ITA 47/BANG/2025	2021-22	[A] EBIX TRAVELS PVT. LTD. (EF)	GAUTAM JAIN

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442

CISCO WEBEX - COURT NO. 1

Meeting Id : 26478966560

Password : Court1

Devi
Assistant Registrar

14-Aug-25

Pranav

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF C BENCH FOR 21-AUGUST-2025 (THURSDAY)

**BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE JUDICIAL MEMBER SRI. SOUNDARARAJAN K
IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2567/BANG/2019	2016-17	[A] M/S. SEQUOIA CAPITAL INDIA GROWTH INVESTMENTS HOLDINGS I	PWC
2	ITA 2568/BANG/2019	2016-17	[A] M/S. SEQUOIA CAPITAL INDIA INVESTMENTS III	PWC
3	ITA 704/BANG/2023	2019-20	[A] SAP INDIA PRIVATE LIMITED (E FILING)	PWC
4	ITA 1519/BANG/2024	2020-21	[A] SAP INDIA PRIVATE LIMITED (E-FILING+PHYSICAL)	PWC
5	ITA 163/BANG/2024	2017-18	[D] PEAK XV PARTNERS GROWTH INVESTMENT HOLDINGS I (EARLIER KNOWN AS SEQUOIA CAPITAL GROWTH INVESTMENTS) (E-FILING)	NOT FILED
6	IT(TP)A 1472/BANG/2024	2020-21	[A] SABRE TRAVEL TECHNOLOGIES PRIVATE LIMITED	VISHAL KALRA
7	IT(TP)A 1584/BANG/2024	2020-21	[A] LSI INDIA RESEARCH & DEVELOPMENT PRIVATE LIMITED	KING & PATRIDGE
8	IT(TP)A 1748/BANG/2024	2020-21	[A] VALSPAR (INDIA) COATINGS CORPORATION PRIVATE LIMITED	KING & PATRIDGE
9	ITA 1769/BANG/2024	AY 2020-21	[A] HERBALIFE INTERNATIONAL INDIA PRIVATE LIMITED (EF+PH)	KING & PATRIDGE
10	ITA 1882/BANG/2024	2020-21	[A] INGERSOLL - RAND (INDIA) LIMITED	PWC
11	IT(TP)A 1837/BANG/2024	2020-21	[A] ADECCO INDIA PRIVATE LIMITED	BBSR
12	IT(TP)A 2241/BANG/2024	2021-22	[A] ADECCO INDIA PRIVATE LIMITED	BBSR

FOR ANY ASSISTANCE, PLEASE CONTACT TEL No. 080 22047442

CISCO WEBEX - COURT NO. 1

Meeting Id : 26478966560

Password : Court1

Demis
Assistant Registrar

14-Aug-25

Pronat

14

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SMC BENCH FOR 18-AUGUST-2025 (MONDAY)

BEFORE HON'BLE DIPAK P RIPOTE, ACCOUNTANT MEMBER

AND HON'BLE PRAKASH CHAND YADAV, JUDICIAL MEMBER
IN COURT ROOM -3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 104/BANG/2025	2019-20	[A] CHIKKAMUDNOOR MILK PRODUCERS CO-OPERATIVE SOCIETY LIMITED	Sri Krishna Kantilal
2	ITA 117/BANG/2025	2019-20	[A] SRI SOWRABHA MAHILA PATTINA SAHAKARA SANGHA	Kutsa Legal
3	ITA 119/BANG/2025	2017-18	[A] SHRI. KALIKAMBA VIVIDHODDESHA SAHAKARI SANGHA LIMITED	Sri. Mahesh R Uppin
4	ITA 141/BANG/2025	2017-18	[A] PADMA PHARMACEUTICALS	Sri. Ashok Muddnur
5	ITA 280/BANG/2025	2019-20	[A] SHRI. KEDAMBADI MILK PRODUCERS CO-OPERATIVE WOMEN SOCIETY LIMITED	Sri Krishna Kantilal
6	ITA 1222/BANG/2025	2013-14	[A] KOME KORAVADI VIVIDODDESHA SAHAKARI SANGHA	M/s Holla Mitran & Co LLP
7	ITA 1233/BANG/2025	2017-18	[A] MANDYAM KRISHNAKUMAR SATHYANARAYANA [EF]	Not Filed
8	ITA 1264/BANG/2025	2015-16	[A] YASMEEN SHAIKH	M/s S Venkatesan & Co
9	ITA 1279/BANG/2025	2016-17	[A] BHARATKUMAR RAJASHREE	Sri. V. Chandrashekar
10	ITA 1285/BANG/2025	2017-18	[A] TIRUMAIAH SUNIL	MSSV & Co
11	ITA 1294/BANG/2025	2017-18	[A] MUNIYAPPA NAGARAJ [EF]	Not Filed
12	ITA 1305/BANG/2025	2016-17	[A] HANUMANTHAPPA RAJAPPA MOHAN	MSSV & Co
13	ITA 1306/BANG/2025	2020-21	[A] BAPUJI CO-OPERATIVE CREDIT SOCIETY LIMITED	Sri. Y Pranay Sharma

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO: 080-22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3


Assistant Registrar

14-Aug-25

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SMC BENCH FOR 19-AUGUST-2025 (TUES DAY)
BEFORE HON'BLE DIPAK P RIPOTE, ACCOUNTANT MEMBER
AND HON'BLE PRAKASH CHAND YADAV, JUDICIAL MEMBER
IN COURT ROOM -3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1307/BANG/2025	2016-17	[A] SRI RAMA SOUHARDA PATTINA	M/s H. Guruswamy & Associates
2	ITA 1313/BANG/2025	2011-12	[A] SRI VENUGOPALAKRISHNA CREDIT CO-OPERATIVE SOCIETY LIMITED	M/s H. Guruswamy & Associates
3	ITA 1315/BANG/2025	2018-19	[A] SREESHARADA CREDIT CO-OPERATIVE SOCIETY LTD [EF]	Not Filed
4	ITA 1316/BANG/2025	2019-20	[A] SREESHARADA CREDIT CO-OPERATIVE SOCIETY LTD [EF]	Not Filed
5	ITA 1320/BANG/2025	2022-23	[A] RAGU RAM KESHAVA REDDY	Syed Mohammed Irshad
6	ITA 1328/BANG/2025	2017-18	[A] BANGALORE LAKSHMIKANTH VENKATESH MURTHY [EF]	Not Filed
7	ITA 1340/BANG/2025	2017-18	[A] ANANTHAIAH ROOPA [EF]	Not Filed
8	ITA 1363/BANG/2025	2018-19	[A] SARITHA FLAVINA D SOUZA [EF]	Not Filed

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO: 080-22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3

[Signature]
Assistant Registrar
14-Aug-25

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SMC BENCH FOR 20-AUGUST-2025 (WEDNES DAY)

BEFORE HON'BLE DIPAK P RIPOTE, ACCOUNTANT MEMBER

AND HON'BLE PRAKASH CHAND YADAV, JUDICIAL MEMBER

IN COURT ROOM -3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1365/BANG/2025	2015-16	[A] BHAGYA MAHANTESH KHODANPUR	Sri. Sudheendra B.R.
2	ITA 1366/BANG/2025	2017-18	[A] MARKULI RAMACHANDRA VANI	MAAP & Co
3	ITA 1372/BANG/2025	2017-18	[A] KUSHAL KRISHNA GOWDA	Sri. V. Srinivasan
4	ITA 1377/BANG/2025	2016-17	[A] ASHA BAI	Sahona Chakraborty
5	ITA 1384/BANG/2025	2017-18	[A] JINNAGARA ERAIAH LAKSHMIDEVI [EF]	Sri. Suresh Muthukrishna n
6	ITA 1385/BANG/2025	2016-17	[A] MAHAVEERCHAND ROHIT KUMAR [EF]	Sahona Chakraborty
7	ITA 1389/BANG/2025	2016-17	[A] SWAMYRAJU CHANDRASHEKAR	Nulvi Law Firm
8	ITA 1390/BANG/2025	2018-19	[A] MOHAN ROSHAN	Not Filed
9	ITA 1405/BANG/2025	2017-18	[A] KBL GPRSCHL TEACHER SOCIE	Sri. Varun Bhat

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO: 080-22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3

Assistant Registrar

14-Aug-25

17

INCOME TAX APPELLATE TRIBUNAL, BANGALORE

CAUSE LIST OF SMC BENCH FOR 21-AUGUST-2025 (THURS DAY)

BEFORE HON'BLE DIPAK P RIPOTE, ACCOUNTANT MEMBER
AND HON'BLE PRAKASH CHAND YADAV, JUDICIAL MEMBER
IN COURT ROOM-3

Sri	Appeal Number	Assmt. Year	Assessee Name	Counsel
1	ITA 1412/BANG/2025	2017-18	[A] SIR M V ENGINEERS HOUSING CO OPERATIVE SOCIETY LIMITED	DSKP & Co
2	ITA 1418/BANG/2025	2018-19	[A] BALAKUMARAN BALACHANDRAN	Not Filed
3	ITA 1443/BANG/2025	2018-19	[A] KARNATAKA VIDYUTSHAKTI MANDALI NAUKARARA SAHAKARA SANGHA NIYAMITHA	Sri. C.R. Vasnith Kumar
4	ITA 1444/BANG/2025	2019-20	[A] KARNATAKA VIDYUTSHAKTI MANDALI NAUKARARA SAHAKARA SANGHA NIYAMITHA	Sri. C.R. Vasnith Kumar
5	ITA 1463/BANG/2025	2017-18	[A] KUMBARARA GUDI KALGARAIKA SAHAKARA SANGHA NIYAMITHA	Not Filed
6	ITA 1464/BANG/2025	2018-19	[A] KUMBARARA GUDI KALGARAIKA SAHAKARA SANGHA NIYAMITHA	Not Filed
7	ITA 1465/BANG/2025	2017-18	[A] BACHALLI NINGE GOWDA KEMPEGOWDA	Sri. Nagaraj K.H.
8	ITA 1475/BANG/2025	2015-16	[A] SHANTHI VIOLET RODRIGUES	M/s S. Venkatesan & Co
9	ITA 1478/BANG/2025	2015-16	[A] JNANA JYOTHI REHABILITATION SOCIETY FOR DISABLED	Sri. Gireesha T.L.
10	ITA 1485/BANG/2025	2021-22	[A] FIG TREE FOUNDATION	Not Filed
11	ITA 1486/BANG/2025	2016-17	[A] SEVA BHARATHI TRUST	Not Filed
12	ITA 1519/BANG/2025	2017-18	[A] RAVIKUMAR KRISHNAMURTHY	Sri. R. Ramamurthy

FOR ANY ASSISTANCE, PLEASE CONTACT TEL. NO: 080-22047442

CISCO WEBEX - COURT NO. 3

Meeting Id : 26448401644

Password : Court3


Assistant Registrar
14-Aug-25

INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF PART HEARD MATTERS,****FOR 18-AUGUST-2025 (MONDAY)****BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	1466	BANG	2024	2015-16	[A] METRIC STREAM INFOTECH (INDIA) PRIVATE LIMITED	C	

FOR 19-AUGUST-2025 (TUESDAY)**BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1176	BANG	2024	2016-17	[A] MOHAMMED ABDUL NAJEEB	B	
2	ITA	1178	BANG	2024	2015-16	[A] MFT BUILDERS AND DEVELOPERS	B	

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2098	BANG	2024	2020-2021	[A] SMT. SHARADA, LEGAL HEIR OF LATE SHRI. MUTTEGERE JAVAREGOWDA APPAJL (EF)	B	EF

Contd.....2

PAGE-2-

FOR 20-AUGUST-2025 (WEDNESDAY)BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1100	BANG	2025	2014-15	[A] UNIVERSITY OF AGRICULTURAL EMPLOYEES HOUSE BUILDING CO-OP SOCIETY LIMITED (EF)	B	EF
2	ITA	1101	BANG	2025	2021-22	[A] UNIVERSITY OF AGRICULTURAL EMPLOYEES HOUSE BUILDING CO-OP SOCIETY LIMITED (EF)	B	EF

FOR 21-AUGUST-2025 (THURSDAY)BEFORE SHRI PRASHANT MAHARISHI, VICE PRESIDENT
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(IT)A	571	BANG	2023	2020-21	[A] BINNY BANSAL	C	
2	ITA	625	BANG	2023	Nil	[A] INDEPENDENT AND PUBLIC SPIRITED MEDIA FOUNDATION	A	

FOR 21-AUGUST-2025 (THURSDAY)BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER

CLARIFICATION MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1158	BANG	2025	2018-19	[A] YASHODHARA HEIGHTS	B	

Contd.....3

PAGE-3-

FOR 19-AUGUST-2025 (TUESDAY)

BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER

PART HEARD MATTERS								
THE FOLLOWING CASE IS ADJOURNED TO 04.09.2025								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	931	BANG	2022	2018- 19	[A] AARIS GROUP INDIA PRIVATE LIMITED	C	


ASSISTANT REGISTRAR
14-AUG-2025

fromy